

F.No. 01(03)/Roster/CESTAT/2025  
**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.05.2025

**ORDER NO. 112 of 2025**

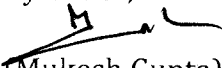
Hon'ble President is pleased to partially modify the roster order no. 68 of 2025 for **CESTAT, New Delhi on 03.06.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 03.06.2025 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President Ms. Rachna Gupta, Hon'ble Member (Judicial) and Ms. Hemambika R. Priya, Hon'ble Member (Technical)	Larger Bench matters:  i) C/51596-51597/2019 M/s. Shivam Marketing and Shri Gaurav Kushwaha vs. C.C., CGST & C.E., Indore

Note:

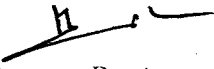
1. On 03.06.2025, after the hearing of Larger Bench matters, the hearing of regular benches will resume, as per Roster Order No. 68 of 2025.
2. In the event of non sitting of the Larger Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" / "court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

Copy to:-

SPS to Hon'ble President/Hon'ble Members, CESTAT, New Delhi/P.A. to Registrar/Deputy/Assistant Registrar, CESTAT, New Delhi /Bar Association, New Delhi /O/o Chief Commissioner (AR), New Delhi /Notice Board/Website/Guard File/Office Copy.

  
Deputy Registrar

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**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.05.2025

**ORDER NO. 113 of 2025**


Hon'ble President is pleased to partially modify the roster order no. 102 of 2025 for **CESTAT, New Delhi** on **14.07.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 14.07.2025 and on subsequent dates, if adjourned	Hon'ble Mr. Justice Dilip Gupta, President Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. P. V. Subba Rao, Hon'ble Member (Technical)	Anti-Dumping matters:  AD/COD/50781/2025 in Appeal Diary No. 50926/2025 High Hope Furniture Fitting Manufacturers vs. Designated Authority, Directorate General of Anti-Dumping and Allied Duties, New Delhi

Note:

1. In the event of non sitting of the Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders" /"court proceedings".

By Order,

  
(Mukesh Gupta)  
Deputy Registrar

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**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.05.2025

**ORDER NO. 114 of 2025**

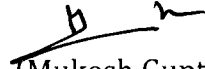
Hon'ble President is pleased to partially modify the roster order no. 105 of 2025 for **CESTAT, Chennai** from **02.06.2025** to **04.06.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
from <b>02.06.2025</b> to <b>04.06.2025</b>	Mr. P. Dinesha, Hon'ble Member (Judicial) and Mr. P. Anjani Kumar, Hon'ble Member(Technical)	Excise and Service Tax Division Bench matters.

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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**Customs, Excise and Service Tax Appellate Tribunal**  
West Block No. 2, R.K. Puram, New Delhi-110066

Dated: 29.05.2025

**ORDER NO. 115 of 2025**

Hon'ble President is pleased to partially modify the roster order no. 68 of 2025 for CESTAT, New Delhi on **06.06.2025** as follows:-

PERIOD	CORAM	WORKS ASSIGNED
On 06.06.2025	Ms. Binu Tamta, Hon'ble Member (Judicial) and Mr. Rajeev Tandon, Hon'ble Member (Technical)	Service Tax Division Bench matters

Note:

1. In the event of non sitting of a Bench, the adjourned dates of listed matters will be available on the website [www.cestat.gov.in](http://www.cestat.gov.in) in the link "Daily orders"/"court proceedings".

By Order

  
(Mukesh Gupta)  
Deputy Registrar

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Deputy Registrar